

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 13272-13273/2025

[Arising out of impugned final judgment and order dated 23-04-2025 in GA No. 43/2025 23-04-2025 in CRA No. 83/2024 passed by the High Court of Judicature at Allahabad]

PUSHPENDRA ALIAS GABBAR

Petitioner(s)

VERSUS

STATE OF U.P.ETC.

Respondent(s)

FOR ADMISSION

IA No. 177634/2025 - EXEMPTION FROM FILING O.T.

Date : 04-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Indrajeet Singh, Adv.
Mr. Naveen Raj R, Adv.
Mr. T.s. Nanda Kumar, Adv.
Mr. Amit Pratap Shaunak, Adv.
Mr. C. Solomon, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.

Issue notice.

The interim order of exemption from surrendering shall continue.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR